

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:5295  
ANSWERED ON:09.05.2012  
KARNATAKA STATE HAJ COMMITTEE  
Shivanagouda Shri Shivaramagouda

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether his Ministry received any proposal for framing rules for Karnataka State Haj Committee;
- (b) if so, the details thereof; and
- (c) the present status of the proposal?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS(SHRIMATI PRENEET KAUR)

(a) to (c) Yes. The draft rules submitted by the Karnataka State Haj Committee have been examined in the Ministry. The draft rules have been returned to the Karnataka State Haj Committee with a request that amendments proposed by the Ministry of External Affairs on the basis of legal advice be incorporated and the revised draft rules resubmitted to the Ministry.